GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4684
TO BE ANSWERED ON 28TH MARCH, 2025

EMPANELLED HOSPITALS UNDER AB-PMJAY

4684. DR. MOHAMMAD JAWED:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of public and private hospitals empanelled under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), State-wise and year-wise;

(b) the details of public and private hospitals de-empanelled under (AB-PMJAY), year-wise and State-wise;

(c) whether the Government is aware of instances where private hospitals are refusing treatment under AB-PMJAY due to delays in fund disbursement and if so, the details thereof;

(d) the mechanism in place or the measures implemented to monitor and address complaints related to empanelled hospitals under AB-PMJAY, particularly regarding refusal of services or denial of benefits to eligible beneficiaries; and

(e) the steps taken/proposed to be taken by the Government to increase the number of hospitals under AB-PMJAY?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)

(a): State/UT-wise and year-wise details of number of public and private hospitals empanelled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at **Annexure-I.**

(b): State/UT-wise and year-wise details of number of public and private hospitals de-empanelled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at **Annexure-II**.

(c) and (d): As per the terms and conditions of empanelment, hospitals cannot deny treatment to eligible beneficiaries of the scheme. In case of denial of treatment by the empaneled hospital, beneficiaries can lodge grievances. Under AB-PMJAY, a three-tier grievance redressal system at District, State and National level has been created to resolve the issues faced by beneficiaries in utilizing healthcare services. At each level, there is a dedicated nodal officer and Grievance Redressal Committees to address the grievances.

Beneficiaries can file their grievances using different mediums including web-based portal Centralized Grievance Redressal Management System (CGRMS), Central & State call centers (14555), email, letter to State Health Agencies (SHAs) etc. Based on the nature of grievance, necessary action including providing of support to the beneficiaries in availing treatment under the scheme, is taken.

(e): As public health is a State subject, the responsibility of empaneling hospitals under AB-PMJAY lies with the respective State/UT. The Government of India encourages States/UTs to empanel more hospitals under the scheme to ensure access to quality healthcare to all eligible beneficiaries. In order to improve the participation of hospitals, following actions have been taken:

i. NHA has released a revised Health Benefit Package (HBP) with increased number of procedures (1961).
ii. Claim settlement is monitored at the highest level and it is ensured that claim is settled within defined turnaround time.
iii. Paperless online application system has been created for empanelment viz Hospital Empanelment Module (HEM 2.0)
iv. Virtual and physical capacity building of hospitals are undertaken.
v. A hospital-specific call center (14413) has been set-up to address their concern on a real-time basis.
vi. District Implementation Units (DIUs) have been set-up to regularly visit empaneled hospitals to understand the issues faced by beneficiaries and hospitals.

State/UT-wise and year-wise details of number of public and private hospitals empanelled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)

Financial year	2018-2019		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024		2024-2025	
State/UT	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public
Andaman And Nicobar Islands	-	3	-	-	-	-	-	-	-	4	-	-	-	-
Andhra Pradesh	84	45	570	671	60	1	99	590	88	44	87	33	91	30
Arunachal Pradesh	-	2	-	2	1	14	-	17	-	9	1	2	3	-
Assam	85	35	2	119	11	5	11	-	28	2	26	16	7	5
Bihar	61	558	103	22	32	1	35	2	71	1	87	1	139	2
Chandigarh	6	6	6	1	3	-	4	-	1	-	2	-	2	-
Chhattisgarh	-	2	-	591	295	361	93	28	120	28	19	22	93	9
DNH & DD	-	7	-	-	-	-	-	-	-	-	5	8	-	-
Delhi	10	7	6	3	9	-	7	1	2	-	16	-	12	-
Goa	-	9	2	2	-	1	-	2	-	-	-	-	-	9
Gujarat	305	1,450	52	25	30	69	134	13	154	97	130	80	109	73
Haryana	208	144	110	11	37	6	57	2	127	-	121	338	98	1
Himachal Pradesh	34	133	9	2	12	-	24	-	24	2	31	1	15	-
Jammu And Kashmir	17	111	14	1	3	-	32	1	30	2	37	3	1	4
Jharkhand	166	220	31	13	34	-	33	4	23	1	22	1	8	1
Karnataka	206	395	84	2,420	47	26	24	16	87	49	103	58	37	8
Kerala	80	147	63	39	109	4	71	7	43	1	1	3	19	1
Ladakh	-	9	-	-	-	-	-	-	-	-	-	-	-	1
Lakshadweep	-	1	-	-	-	4	-	-	-	-	-	-	-	-
Madhya Pradesh	55	146	35	259	129	30	115	25	91	21	88	9	74	7
Maharashtra	310	82	38	92	209	20	63	5	86	3	96	5	327	301
Manipur	6	9	2	9	1	7	3	9	11	-	8	-	4	-
Meghalaya	2	145	11	1	4	2	-	1	-	-	-	4	2	2
Mizoram	2	77	3	-	2	1	-	-	-	1	1	-	-	1
Nagaland	4	39	6	4	3	1	-	3	2	-	11	1	1	2
Odisha	-	1	-	9	-	-	-	-	1	-	-	1	-	-
Puducherry	-	2	8	10	2	-	6	-	2	-	-	-	-	1
Punjab	-	2	262	204	103	1	63	1	25	3	65	2	36	5
Rajasthan	9	13	-	27	271	749	421	50	209	60	64	31	-	-
Sikkim	1	5	-	-	-	-	-	6	1	-	1	1	2	2
Tamil Nadu	790	327	84	27	81	12	146	524	51	22	40	86	33	22
Telangana	1	38	-	4	1	2	246	142	52	826	56	2	54	1
Tripura	2	88	-	1	-	36	-	2	1	2	2	3	-	1
Uttar Pradesh	911	427	234	632	79	3	265	3	576	12	578	1,810	284	62
Uttarakhand	48	97	2	6	15	-	20	-	26	-	46	1	28	2
West Bengal	-	5	-	20	3	-	-	-	-	2	5	-	8	-

Annexure-II

State/UT-wise and year-wise details of number of public and private hospitals de-empanelled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)

Financial year	2018-2019		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024		2024-2025	
State/UT	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private	Public	Private
Andaman And Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Andhra Pradesh	0	0	0	9	0	0	0	148	0	88	0	1	0	0
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Assam	0	0	0	1	0	0	0	2	0	5	0	0	0	0
Bihar	0	17	0	34	0	5	0	1	0	1	0	0	0	0
Chandigarh	0	0	0	0	0	0	0	0	0	1	1	0	0	0
Chhattisgarh	0	0	0	2	0	0	0	1	0	0	0	0	0	9
DNH & DD	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Goa	0	0	0	0	0	0	0	0	0	0	3	0	0	0
Gujarat	0	0	0	0	0	0	0	0	0	1	0	1	0	1
Haryana	0	0	0	0	0	4	0	1	0	10	4	9	1	6
Himachal Pradesh	0	0	11	0	1	4	1	4	0	3	3	3	0	0
Jammu And Kashmir	0	0	0	0	0	0	0	0	0	1	0	0	0	1
Jharkhand	0	20	0	3	0	16	0	0	0	40	0	81	0	24
Karnataka	0	0	0	1	0	8	0	11	0	129	0	27	0	0
Kerala	0	0	0	0	0	0	0	5	0	1	0	1	0	1
Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	3	0	10	0	87	0	53	0	286
Maharashtra	0	70	0	43	0	12	0	109	71	122	21	31	0	0
Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	1
Meghalaya	0	0	0	0	0	0	0	0	0	1	7	1	1	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	22	0
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	2
Punjab	0	0	0	0	0	15	0	4	0	3	0	0	0	0
Rajasthan	0	0	0	0	0	0	0	1	0	8	0	2	0	0
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	1
Tamil Nadu	0	0	0	0	0	3	0	2	0	0	0	9	0	1
Telangana	0	0	0	0	0	0	0	6	0	2	0	0	0	1
Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	0	3	0	3	1	74	0	45	0	40	2	204	0	47
Uttarakhand	0	0	0	19	0	1	0	32	0	32	0	1	0	0

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